## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 563/(MAH)/2017

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.11.2017

NAME OF THE PARTIES:

Ramesh T Parsani

V/s.

Jayems Engineering Company Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.

NAME

DESIGNATION

SIGNATURE

19. Adv. Prene Shewari (Petitioner)

ORDER C.S.A. No. 563/I&BC/NCLT/MB/MAH/2017

- 1. The Learned Representative of the Petitioner is present.
- They state that Settlement is in progress and seeking adjournment.. 2.
- 3. Adjourned to 22.12.2017.

Sd/-

Bhaskara Pantula Mohan Member (Judicial) 22.11.2017.

M.K. Shrawat Member (Judicial)

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